

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

Date : 16.02.2024

**Misc. Application No. 1747 of 2023**  
**And**  
**Appeal No. 113 of 2024**

Prashant Prabhakar Gadkari ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pritesh Burad, Advocate with Ms. Samita Vaviya and Ms. Linisha Seth, Advocates i/b Pritesh Burad Associates for the Appellant.

Ms. Shreya Parikh, Advocate with Mr. Ratan Singh and Mr. Sagar Dhakane, Advocates i/b Agama Law Associates for the Respondent.

**ORDER:**

1. There is a delay of 55 days in the filing of the appeal.

For the reasons stated in the application, the delay is condoned.

The application is allowed.

2. List for admission on February 19, 2024 along with

Appeal No. 26 of 2024 (Vishal Ahuja) vs SEBI.

Ms. Meera Swarup  
Technical Member

16.02.2024  
msb